

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2129
TO BE ANSWERED ON MARCH 20, 2023**

PRADHAN MANTRI AWAS YOJANA-URBAN IN WEST BENGAL

NO. 2129. SMT. SHANTA CHHETRI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of housing allotment under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and the current year in the State of West Bengal;
- (b) the details of allocation of funds to West Bengal under the said scheme; and
- (c) if no allocation has been made, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Based on the project proposals submitted by States/UTs, more than 1.20 crore houses have been sanctioned as on 06.03.2023. Of the sanctioned houses, 109.10 lakh have been grounded for construction; of which 71.56 lakh are completed/delivered to the beneficiaries. Under PMAY-U, a total of 6,91,148 houses have been sanctioned for the State of West Bengal which includes sanction of 3,78,398 houses during last three years and current year (FY 2019-20 to FY 2022-23). Against approved Central Assistance of ₹11,096.26 crore; a total of ₹6,715.40 crore has been released since inception. This includes release of Central Assistance amounting ₹4,091.62 crore respectively during last three years and current year to the State of West Bengal under PMAY-U.
